

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
STARRED QUESTION NO. 471  
TO BE ANSWERED ON APRIL 03, 2025  
ALLOTMENT OF LAND FOR SCHOOLS IN DELHI**

**NO. 471. SHRI RAMVIR SINGH BIDHURI:**

**Will the Minister of Housing and Urban Affairs be pleased to state:**

- (a) whether the Government of Delhi has asked Delhi Development Authority (DDA) for allotment of land for setting up of schools and if so, the details and the number of such proposals received during the last ten years;**
- (b) the details and the number of schools for which land has been allotted to the Government of Delhi during the said period, year-wise; and**
- (c) the details and the number of schools for which the Government of Delhi has taken possession of the land after completing all the formalities?**

**ANSWER**

**THE MINISTER OF HOUSING AND URBAN AFFAIRS  
(SHRI MANOHAR LAL)**

**(a) to (c): A Statement is laid on the Table of the House.**

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 471 FOR 03.04.2025 REGARDING ALLOTMENT OF LAND FOR SCHOOLS IN DELHI.**

**(a) Yes. The Government of Delhi has submitted requisitions for 25 number of plot/land to Delhi Development Authority (DDA) during the last ten years for setting up schools thereon. The details are at Annexure-I.**

**(b) & (c) The details regarding land allotted to the Government of Delhi for setting up of schools and status of possession of land thereof is at Annexure-II.**

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**ANNEXURE-I**

**Reply to part (a) of Lok Sabha Starred Question No. 471 for answer on 03.04.2025 regarding Allotment of Land for Schools in Delhi.**

**The details of requisitions submitted by Government of Delhi to Delhi Development Authority for allotment of land for schools during the last ten years:**

<b>S. No.</b>	<b>Location</b>
<b>1</b>	<b>Geeta Colony, Delhi</b>
<b>2</b>	<b>D-Block, Vasant Kunj, New Delhi</b>
<b>3</b>	<b>Old Slaughter House, Shahi Idgah, Paharganj, Delhi</b>
<b>4</b>	<b>PSP-10, Industrial Area Phase-V, Rohini</b>
<b>5</b>	<b>FC No. 50, Shalimar Bagh, (Block C&amp;D), Delhi</b>
<b>6</b>	<b>Plot No.1(B), Pocket-CF-3, Sec-41 Rohini</b>
<b>7</b>	<b>Plot No.2, Pocket-CF-3 Sec-41, Rohini</b>
<b>8</b>	<b>Plot No.1, Pocket-CF 1, Secto-41, Rohini</b>
<b>9</b>	<b>Plot No.1, Pocket CF-2, Sector-41 Rohini</b>
<b>10</b>	<b>OCF Pocket-4, Sector A-10 Narela, Sub-City, Delhi</b>
<b>11</b>	<b>OCF Pocket-4, Sector A-10, Narela, Sub-City, Delhi</b>
<b>12</b>	<b>PSP Pocket-1, Sector G-7, G-8 Narela, Delhi</b>
<b>13</b>	<b>PSP Pocket-2, Sector G-7, G-8 Narela, Delhi</b>
<b>14</b>	<b>Phase-II, Sector-19B, Dwarka</b>
<b>15</b>	<b>West Jyoti Nagar</b>
<b>16</b>	<b>Bhajanpura in front of PS Bhajanpura</b>
<b>17</b>	<b>Sonia Vihar near PS Khajoori Khas</b>
<b>18</b>	<b>Near DSSSB, Karkardooma, Delhi</b>
<b>19</b>	<b>Near Bunkar Colony, Wazirpur, Ashok Vihar</b>
<b>20</b>	<b>Lal Kuan, M B Road (Sh. Sahi Ram, MLA)</b>
<b>21</b>	<b>Zakir Nagar &amp; Jasola (Sh. Amantullah Khan, MLA)</b>
<b>22</b>	<b>Haibatpura &amp; Roshanpura</b>
<b>23</b>	<b>Village Chhatarpur</b>
<b>24</b>	<b>Sangam Vihar Locality</b>
<b>25</b>	<b>Amar Colony Meet Nagar near T R Sahni Motors</b>

**ANNEXURE-II**

**Reply to part (b) and (c) of Lok Sabha starred Question No. 471 for answer on 03.04.2025 regarding Allotment of Land for Schools in Delhi.**

<b>S. No.</b>	<b>Location of allotted site</b>	<b>Date of Allotment</b>	<b>Allotted Area</b>	<b>Date of Handing/Taking over</b>
<b>1</b>	<b>Geeta Colony, Delhi</b>	<b>03.07.2015</b>	<b>4050 Sqm.</b>	<b>23.02.2017</b>
<b>2</b>	<b>D-Block, Vasant Kunj, New Delhi</b>	<b>15.10.2015</b>	<b>2 Acres</b>	<b>Yet to be handed over by DDA.</b>
<b>3</b>	<b>Old Slaughter House, Shahi Idgah, Paharganj, Delhi</b>	<b>18-12-2018</b>	<b>1600 Sqm.</b>	<b>25-08-2023</b>
<b>4</b>	<b>PSP-10, Industrial Area Phase-V, Rohini</b>	<b>26-02-2021</b>	<b>4001 Sqm.</b>	<b>10-05-2021 (4000 Sqm.)</b>
<b>5</b>	<b>FC No. 50, Shalimar Bagh, (Block C&amp;D), Delhi</b>	<b>03-01-2022</b>	<b>4500 Sqm.</b>	<b>Yet to be handed over by DDA due to area mismatch.</b>
<b>6</b>	<b>Plot No.1(B), Pocket-CF-3, Sec-41 Rohini</b>	<b>24-02-2022</b>	<b>4012.54 Sqm.</b>	<b>26-04-2022</b>
<b>7</b>	<b>Plot No.2, Pocket-CF-3 Sec-41, Rohini</b>	<b>24-02-2022</b>	<b>6031.08 Sqm.</b>	<b>26-04-2022</b>
<b>8</b>	<b>Plot No.1, Pocket-CF 1, Secto-41, Rohini</b>	<b>02-08-2022</b>	<b>6652.83 Sqm.</b>	<b>27-09-2022</b>
<b>9</b>	<b>Plot No.1, Pocket CF-2, Sector-41 Rohini</b>	<b>02-08-2022</b>	<b>6020 Sqm.</b>	<b>27-09-2022</b>
<b>10</b>	<b>OCF Pocket-4, Sector A-10 Narela, Sub-City, Delhi</b>	<b>12-08-2022</b>	<b>2000 Sqm.</b>	<b>30-01-2023</b>

<b>11</b>	<b>OCF Pocket-4, Sector A-10, Narela, Sub-City, Delhi</b>	<b>12-08-2022</b>	<b>4185 Sqm.</b>	<b>30-01-2023</b>
<b>12</b>	<b>PSP Pocket-1, Sector G-7, G-8 Narela, Delhi</b>	<b>29-08-2022</b>	<b>4000 Sqm.</b>	<b>02-02-2023</b>
<b>13</b>	<b>PSP Pocket-2, Sector G-7, G-8 Narela, Delhi</b>	<b>29-08-2022</b>	<b>4000 Sqm.</b>	<b>02-02-2023</b>
<b>14</b>	<b>Phase-II, Sector-19B, Dwarka</b>	<b>28-12-2023</b>	<b>8000 Sqm.</b>	<b>23-01-2024</b>
<b>15</b>	<b>Jaunti</b>	<b>21.11.2019</b>	<b>12 Bigha 14 Biswa</b>	<b>yet to be handed over by DDA*</b>
<b>16</b>	<b>Garhi Rindhala</b>	<b>21.11.2019</b>	<b>30 Bigha 11 Biswa</b>	<b>yet to be handed over by DDA*</b>
<b>17</b>	<b>Jat Khor</b>	<b>17.05.2017</b>	<b>06 Bigha 12 Biswa</b>	<b>yet to be handed over by DDA*</b>
<b>18</b>	<b>Jat Khor</b>	<b>17.05.2017</b>	<b>08 Bigha 10 Biswa</b>	<b>yet to be handed over by DDA*</b>
<b>19</b>	<b>Punjab Khor</b>	<b>21.11.2019</b>	<b>11 Bigha 04 Biswa</b>	<b>yet to be handed over by DDA*</b>
<b>20</b>	<b>Madanpur Dabas</b>	<b>31.03.2016</b>	<b>24 Bigha 09 Biswa</b>	<b>yet to be handed over by DDA*</b>

**\* The above lands are Gram Sabha land of various villages allotted by Gram Sabha to the Department of Education, GNCTD for setting up schools. However, the villages to whom these lands belong, have been urbanized and the said land has been vested with DDA. The subject lands have not been handed over since these areas fall under land pooling zones and there are no sector plans and layout plans prepared for land pooling areas.**